

में और सुधार करने के लिए लगातार प्रयास कर रहा है।

(ख) जो हां। निम्नलिखित उपाय अपनाये जा रहे हैं :—

(i) अच्छी किस्म के कच्चे सामान की सप्लाई और खरीद के बारे में पर्यवेक्षण को कड़ा करना; भोजन तैयार करने के लिए उपयुक्त अनुसूचियां बनाना; कुशल बावर्ची भर्ती करना, और खान-पान व्यवस्था से सम्बन्धित कर्मचारियों को रसोई बनाने की कला में प्रशिक्षण देना।

(ii) सभी खान-पान स्थापनाओं के निरीक्षण सम्बन्धी काम को कड़ा करना।

(ग) यह सुनिश्चित करने के लिए बार-बार निरीक्षण और अचानक जांच की जाती है कि रेलवे रेस्तराँ से जनता को जो भोजन आदि दिया जाता है, वह ऊँचे स्तर का हो।

CHANGES IN POLICY RE : EXPORT INCENTIVES

*205. SHRI S. K. TAPURIAH : Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that frequent changes in policy regarding export incentives and consequent entitlements cause great hardship to the export trade;

(b) whether it is also a fact that in certain cases withdrawal of incentives has been made with retrospective effect causing difficulties to the exporters who entered into commitments while relevant schemes were in force;

(c) whether any suits were filed in the various High Courts by the exporters against the Joint Chief Controller of Imports and Exports and Government; and

(d) if so, the number of such suits filed and the judgements given by the court ?

THE MINISTER OF COMMERCE (SHRI DINESH SINGH) : (a) The policy

of assistance to exporters has been maintained in the last two years.

(b) There has been no withdrawal of incentives with retrospective effect.

(c) and (d). No suits have been filed by the exporters against the Joint Chief Controller of Imports & Exports and Government in the various High Courts challenging the changes made in the policy regarding export assistance. However 19 writ petitions were filed by exporters in different High Courts out of which judgements have been delivered in 12 cases; 3 cases have been dismissed. In 9 cases, writ petitions were allowed.

DONATIONS GIVEN BY M/S HINDUSTAN MOTORS LTD. TO THE CONGRESS PARTY

*206. SHRI A. SREEDHARAN :
SHRI GHAYOOR ALI KHAN :

Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) whether M/s Hindustan Motors Ltd., gave large donations to the Congress Party; and

(b) if so, the donations given to Congress for the years 1960 to 30th October, 1968 ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) and (b) . According to the profit & loss accounts of the Hindustan Motors Ltd., the company contributed the following amounts to the Congress Committees :—

<i>Financial year ending on</i>	<i>Amount of contribution made</i> Rs.
31-3-1961	Nil
31-3-1962	1,50,175/-
31-3-1963	1,00,200/-
31-3-1964	10,175/-
31-3-1965	175/-
31-3-1966	175/-
31-3-1967	5,50,175/-
31-3-1968	25,175/-

As the amendment to the Companies Act requiring companies to disclose in their profit & loss accounts the amount of political contributions came into effect from 28th December 1960, the figures of contributions, if any, made in 1960 are not available.

The donations by the company, if any, made between 1-4-1968 and 30-10-1968 will be known when the company's profit & loss account for the current year ending on 31-3-1969 is filed.

फालतू पुर्जों का आयात

* 207. श्री महाराज सिंह भारती : क्या औद्योगिक विकास तथा समवाय-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि विभिन्न प्रकार की मिश्रित धातुओं के उपलब्ध होने के कारण हमारे देश को करोड़ों रुपये के मूल्य के फालतू पुर्जों का आयात करना पड़ता है और क्या यह भी सच है कि यदि इन धातुओं को उपलब्ध किया जाये तो समस्त अपेक्षित फालतू पुर्जों का निर्माण भी देश में ही किया जा सकता है;

(ख) यदि हां; तो आयात के मामले में उदार नीति अपनाकर फालतू पुर्जों के आयात की अनुमति न देने और इन मिश्रित धातुओं के उत्पादन को न बढ़ाने के क्या कारण हैं; और

(ग) क्या यह भी सच है कि इन मिश्रित धातुओं पर केवल कुछ लाख रुपये खर्च होंगे जबकि फालतू पुर्जों के आयात पर करोड़ों रुपये खर्च होते हैं?

औद्योगिक विकास तथा समवाय-कार्य मंत्री (श्री फखरुद्दीन अली अहमद) : (क) में (ग). सूचना एकत्रित की जा रही है और वह यथा समय सभा पटल पर रख दी जायेगी।

COMPUTERS AT DELHI RAILWAY STATION

* 208. SHRI GEORGE FERNANDES : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is proposed to install computers for seats reservations at Delhi Railway Station;

(b) if so, the cost of the computers and their installation separately;

(c) how many employees will be displaced as a result of computerisation of seat reservation; and

(d) the total economy that will be brought about as a result of this computerisation ?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) Yes, Sir, a proposal for installation of computers for reservation of seats and berths at Delhi and New Delhi is under consideration. A firm producing computers in India has been asked to prepare a project report. The administration will take a decision after examining the feasibility and other implications of the scheme.

(b) to (d). It is only after the project report has been submitted by the firm that information as regards these aspects will become available.

DEPOSITS OF GOLD IN DHARWAR DISTRICT

* 209. SHRI MANIBHAI J. PATEL : Will the Minister of STEEL, MINES AND METALS be pleased to state :

(a) whether it is a fact that recently gold deposits have been discovered in Kappat hills in Dharwar district;

(b) the results of investigations carried out by M/s John Tylor and Sons; and

(c) the estimated amount of gold deposits as per information with the Geological Survey of India ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL, MINES AND METALS (SHRI P. C. SETHI) : (a) The occurrence of gold in Kappat Hill Range, Dharwar District is known since a long time.

(b) The information is being collected and will be laid on the Table of the House when available.

(c) The investigation was undertaken by the Geological Survey of India in 1967 and is still continuing. The work done so far is in the preliminary stage and it is rather premature at this stage to arrive at any conclusion on the potentiality of the deposits.

SOVIET AIDED PROJECTS IN INDIA

* 210. SHRI RABI RAY : Will the Minister of INDUSTRIAL DEVELOPMENT